

PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA

SUB: TELANGANA STATE JUDICIAL ACADEMY SECUNDERABAD – Training Programme – Refresher Course to all the Senior Civil Judges working in the State of Telangana including Senior Civil Judges working on deputation as well as Secretaries, District Legal Services Authority, from 11.05.2020 to 14.05.2020 (both days inclusive) through Cisco Webex Video Connectivity from 5:00 pm to 7:00 pm – Nomination of Officers - **ORDERS - ISSUED.**

REF: Letter ROC No. /2020/TSJA-Sec'bad, dated 05.05.2020 from the FAC Director, Telangana State Judicial Academy, Secunderabad.

ORDER ROC.No.1180/2020-B.SPL., DATED: 05.05.2020.

The High Court is pleased to pass the following Orders:

The following Senior Civil Judges working in the State of Telangana are hereby nominated to participate in the refresher Course scheduled from 11.05.2020 to 14.05.2020 (both days inclusive) through Cisco Webex Video Connectivity from 5:00 pm to 7:00 pm.

SL. No.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION
1.	SMT. M.KANAKA DURGA, Prl. Senior Civil Judge, Asifabad, Adilabad District.
2.	SRI A.VEERAAIAH, Senior Civil Judge, Gadwal, Mahabubnagar District.
3.	SMT. R.DANIE RUTH, Senior Civil Judge, Vikarabad, Rangareddy District.
4.	SRI P.SIVA RAM PRASAD, Senior Civil Judge, Bodhan, Nizamabad District.
5.	SMT. M.VANI, Senior Civil Judge, Wanaparthy, Mahabubnagar District
6.	SMT K.JAYANTHI, Chief Metropolitan Magistrate, Hyderabad.
7.	SMT. B.SRIDEVI, Senior Civil Judge, Miryalguda, Nalgonda District.
8.	SMT. HARISHA, VI Addl. Chief Metropolitan Magistrate, Hyderabad.
9.	SRI KUMAR VIVEK, IV Addl. Chief Metropolitan Magistrate, Hyderabad.
10.	SMT M.PADMAJA, VII Additional Senior Civil Judge, Rangareddy at L.B.Nagar.
11.	SRI N.SANTHOSH KUMAR, Senior Civil Judge, Nirmal, Adilabad District.
12.	SRI P.RAJU, Principal Senior Civil Judge, Rangareddy District at L.B.Nagar.
13.	SMT. P.LAKSHMI KUMARI, IX Addl. Chief Metropolitan Magistrate, Hyderabad.

..Contd.P2.

14.	SMT. G.SUNITHA RAVINDER REDDY, I Addl. Senior Civil Judge, L.B.Naga, Rangareddy District
15.	SMT. C.PAVANI, II Addl. Senior Civil Judge, L.B.Nagar, Rangareddy District
16.	SRI M.SATISH KUMAR, Addl. Senior Civil Judge, Karimnagar.
17.	SMT. N.ROJA RAMANI, XII Additional Chief Metropolitan Magistrate, Hyderabad.
18.	SMT. T.ANITHA, V Additional. Chief Metropolitan Magistrate (Juvenile Court), Hyderabad.
19.	SRI MOHD.AFROZ AKTHAR, Senior Civil Judge, Sathupalli, Khammam District.
20.	KUM. K.UMADEVI, Senior Civil Judge, Jangaon, Warangal District
21.	SMT. B.APARNA DEVI, XIII Additional Chief Metropolitan Magistrate,, Hyderabad.
22.	SRI CH.PANCHAKSHARI, X Addl. Chief Metropolitan Magistrate, Secunderabad
23.	SRI B.THIRUPATHI, XVI Addl. Chief Metropolitan Magistrate, Hyderabad
24.	SMT. J.KAVITHA, Senior Civil Judge, Shadnagar, Mahabubnagar District.
25.	MS. T.SUHASINI, Senior Civil Judge, Medak.
26.	SMT.B.PUSHPALATHA, Senior Civil Judge, Sangareddy, Medak District.
27.	SRI D.V.NAGESWARA RAO, Principal Senior Civil Judge, Warangal
28.	MS.N.AMARAVATHI, Senior Civil Judge, Mahaboobabad, Warangal District.
29.	SRI J.VIKRAM, I Additional Senior Civil Judge, Warangal
30.	SMT. M.K.PADMAVATHI, XIV Additional Chief Metropolitan Magistrate, Hyderabad
31.	SRI D.DURGA PRASAD, III Additional Judge, City Civil Court, Secunderabad.
32.	SRI K.MURALI MOHAN, II Additional Senior Civil Judge, Warangal
33.	SMT. CHIRANJI ASHALATHA XI Additional Chief Metropolitan Magistrate, Secunderabad
34.	SRI CH.A.N. MURTHY, XVI Additional Judge, City Civil Court -Cum- XX Additional Chief Metropolitan Magistrate, Secunderabad
35.	SRI MANDA VENKATESWARA RAO, Senior Civil Judge, Nalgonda.
36.	MISS. KSHAMA DESHPANDE, VIII Additional Chief Metropolitan Magistrate, Hyderabad

37.	MS. S.SWATHI REDDY, XIV Additional Judge, City Civil Court -Cum- XVIII Additional Chief Metropolitan Magistrate, Secunderabad.
38.	SRI D.KIRAN KUMAR, XV Additional Judge, City Civil Court -cum- XIX Additional Chief Metropolitan Magistrate, Secunderabad.
39.	SRI BRUNGI SRINIVASULU, II Additional Chief Metropolitan Magistrate, Hyderabad
40.	SMT. D.VAROODHINI, Senior Civil Judge, Medchal, Rangareddy District.
41.	SRI MOHD. ABDUL JAVEED PASHA, Senior Civil Judge, Jagtial, Karimnagar District
42.	SRI G.SRINIVAS, I Additional Senior Civil Judge, Kothagudem, Khammam District
43.	SRI K.V.CHANDRA SHEKAR RAO, Principal Senior Civil Judge, Mahaboobnagar
44.	SMT. G.BHANUMATHI, IV Additional Judge, City Civil Court, Hyderabad
45.	SMT. R.SREELEKHA, Senior Civil Judge, Mancherial, Adilabad District
46.	SMT. P.SRIVANI, XVII Additional Judge, City Civil Court, Hyderabad
47.	SMT. NASEEM SULTANA, VII Additional Chief Metropolitan Magistrate, Hyderabad
48.	SMT. K.SWAPNA RANI, Senior Civil Judge, Bhongir, Nalgonda District
49.	MISS. SHEETAL D.B., Senior Civil Judge, Nagarkurnool, Mahaboobnagar District
50.	SRI C.VIKRAM, Senior Civil Judge, Khammam
51.	SRI MILIND KAMBLE, VIII Additional Senior Civil Judge, L.B.Nagar
52.	SRI K.SURI KRISHNA, Senior Civil Judge, Peddapalli, Karimnagar District
53.	MS. R.M. SUBHAVALLI, Senior Civil Judge, Narayanpet, Mahaboobnagar District
54.	SRI V.SRINIVAS, Senior Civil Judge, Kamareddy, Nizamabad District
55.	SRI K.VENKATESH, XXII Additional Chief Metropolitan Magistrate, Secunderabad
56.	SMT. M.KIRAN MAHI, Prl. Senior Civil Judge, Nizamabad
57.	SRI CH.JITENDHAR, Senior Civil Judge, Suryapet, Nalgonda District
58.	SRI K.JAYARAM REDDY, I Additional Judge, City Civil Court, Hyderabad

59.	SRI G.PRAVEEN KUMAR, Additional Chief Metropolitan Magistrate, Hyderabad to try the cases of Satyam Scam in M/s Satyam Computers Limited -Cum- XXI Additional Chief Metropolitan Magistrate, Hyderabad.
60.	SRI G.UDAYA BHASKAR RAO, Senior Civil Judge, Adilabad
61.	SRI VINOD KUMAR, Secretary, District Legal Services Authority, Khammam.
62.	SRI D.VENKATESH, Secretary, District Legal Services Authority, City Civil Court, Hyderabad.
63.	SRI P.ANJANEYULU, Administrative Officer, Telangana State legal Services Authority, Hyderabad.
64.	SRI G.UDAY KUMAR, Secretary, District Legal Services Authority, L.B.Nagar
65.	SRI M.RADHA KRISHNA CHAHAVAN, Senior Civil Judge now deputed to work as Registrar (I.T. -cum- Central Project Co-ordinator), High Court for the State of Telangana
66.	SRI G.VENU, Secretary, District Legal Services Authority, Nalgonda
67.	SRI B.SUJAY, Secretary District Legal Services Authority, Karimnagar
68.	SMT. CHITTIBOMMA ASHALATHA, Secretary, District Legal Services Authority, Sangareddy, Medak District
69.	SRI K.PRASAD, Secretary, District Legal Services Authority, Adilabad.
70.	SRI N.VENKAT RAM, Secretary, District Legal Services Authority, Mahabubnagar
71.	SRI G.V.MAHESH NATH, Secretary, District Legal Services Authority, Warangal.

NOTE: The Proceedings is placed in the High Court's Web Site <http://hc.ts.nic.in>. The downloaded copy from the web site is valid for reporting for the above said Training Programme.


REGISTRAR GENERAL

5/5/2020

To:

1. The officers Concerned.
2. The Registrar General and all other Registrar's, High Court for the State of Telangana, Hyderabad.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Chief Judge, City Civil Court, Hyderabad.
5. The Metropolitan Sessions Judge, Hyderabad.
6. The Chief Judge, City Small Causes Court, Hyderabad.
7. The Prl. Special Judge for C.B.I. Cases, Hyderabad.
8. **THE PRL. DISTRICT AND SESSIONS JUDGES :**

a) Adilabad	b) Karimnagar	c) Khammam
d) Mahabubnagar	e) Medak	f) Nalgonda
g) Nizamabad	h) Ranga Reddy	i) Warangal

9. **THE SECTION OFFICERS :**

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|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |
| j) Enquiry Cell. | | |

High Court for the State of Telangana at Hyderabad.

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TELANGANA STATE JUDICIAL ACADEMY

S.P.ROAD, SECUNDERABAD – 500 003

Ph. Nos. (O)- 23446196, 23446366; (Director)- 23446193

Fax: 040 – 23446368; e-mail: apja.director@gmail.com

C.HARE KRISHNA BHUPATHI
ADDL.DIRECTOR
FAC DIRECTOR

Roc.No. /2020/TSJA-Sec'bad Dt: 05.05.2020

To
The Registrar General,
High Court for the State of Telangana,
Hyderabad.

Sir,

Sub: TSJA, Sec'bad – Refresher training to Senior Civil Judges working in the State of Telangana from 11.05.2020 to 14.05.2020 through Cisco Webex Video Connectivity from 05.00 pm to 07.00 pm– Request to nominate the officers for the training – Reg.

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As directed by the Hon'ble Patron-in-Chief of the Academy, I am to state that the Telangana State Judicial Academy is proposing to conduct a Refresher Course from 11.05.2020 to 14.05.2020 (both days inclusive) to all the Senior Civil Judges working in the State (the list is enclosed) including the Senior Civil Judges working on deputation and as the Secretaries, DLSAs through Cisco Webex Video Connectivity from 05.00 p.m to 07.00 p.m on the respective dates.

The topics and the names of the Resource Persons are given hereunder:

Date and Day	Time	Topic	Resource Person
11.05.2020 Monday	05.00 p.m to 07.00 p.m	Settlement of Issues – Lack of settlement of proper issue and effect of settling a wrong issue - Recasting.	Hon'ble Sri Justice G.V.Seethpathy, Former Judge, High Court of A.P.
12.05.2020 Tuesday	05.00 p.m to 07.00 p.m	Admissions and Confessions- Law relating to the Confessions leading to discovery.	Hon'ble Sri Justice B.Seshasayana Reddy, Former Judge, High Court of A.P.
13.05.2020 Wednesday	05.00 p.m to 07.00 p.m	Joinder of charges – When possible – Effect of framing of irregular charges –Discretion on the aspect of conviction based on proved facts when there is no charge specifically framed for that offence.	Hon'ble Sri Justice G.Yathirajulu, Former Judge, High Court of A.P.

14.05.2020 Thursday	05.00 p.m to 07.00 p.m	Law of Wills-Proof, Probates and Codicils	Hon'ble Sri Justice M.Seetharama Murthi, Former Judge, High Court of A.P.
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The Officers will be informed through GIMS/WhatsApp/Telegram Group/e-mails about the topics to be addressed by the Resource Persons with a request to communicate the burning issues, if any, and any issue for interaction, so that the same will be informed to the Resource Persons in advance, so as to enable them to address on those aspects and to solve the queries, if any, during the course of address.

Therefore, I request you to nominate all the Senior Civil Judges (as per the list enclosed) working in the State of Telangana including the Senior Civil Judges working on deputation and as the the Secretaries, DLSAs to participate in the Refresher Course from 11.05.2020 to 14.05.2020 through Cisco Webex Video Connectivity from 05.00 p.m to 07.00 p.m.

Yours faithfully,

FAC DIRECTOR

Encls:

Name list of participants